

1	2
Orissa	342
Punjab	145
Rajasthan	100
Sikkim	2
Tamil Nadu	775
Tripura	29
Uttar Pradesh	621
West Bengal	1030
All India	7900

* Estimated on Usual Principal Status basis.

Terminator Genes

1086. SHRI SADASHIVRAO DADOBHA MANQLIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Strains of terminator genes have been found in the imported seeds;

(b) if so, the details thereof; and

(c) the measures taken/proposed to be taken to prevent the import of these seeds?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):
(a) and (b) No, Sir.

(c) The steps taken or proposed to be taken to ensure that seeds containing Terminator Genes do not enter the Indian market include:

(i) Issue of instructions to all permit issuing authorities to ensure that seeds imported into India do not have terminator genes.

(ii) In the proposed Plant Varieties & Farmer's Rights Protection legislation, necessary provisions have been made to prohibit seeds with terminator technology being registered for plant breeder's rights.

(iii) the ICAR and Deptt. of Biotechnology are developing suitable techniques for detecting the terminator genes or their combinations to the seeds.

[English]

Visa Fee

1087. SHRI E. AHAMED: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether people visiting US Embassy in New Delhi for obtaining Visa have to pay heavy prices besides they have to stand on their foot as benches are not provided to sit;

(b) whether the Government propose to bring this matter to the US Embassy; and

(c) whether the Government propose to approach the Embassy for reduction in Visa Fee?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) and (b) The visa applicants at the US Embassy are required to pay a fee which is roughly equivalent to the fee being charged by India for similar services. As far as arrangements to receive visitors are concerned, all Embassies would be aware of the need to provide appropriate facilities.

(c) No, Sir.

Scheme for K.B.K

1088. SHRI GIRIDHAR GAMANG: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have announced the schemes for Kalahandi, Bolangir and Koraput Plan of Orissa;

(b) if so, the details thereof alongwith the funds provided during the year 1998-99, scheme-wise;

(c) whether the funds provided to Government of Orissa since 1995-96 upto 1997-98 for KBK Plan has been utilised and the State Government has furnished the utilisation information to the concerned Ministries/ Department; and

(d) if so, the details of funds provided and achievements made in this regard, year-wise and Ministry-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) The Long Term Action Plan for development of undivided districts of Koraput, Bolangir and Kalahandi (KBK) in Orissa was launched in 1995. However, in order to focus on high priority schemes which would deal with the basic problems of these districts, the Government of Orissa was asked to prepare a revised plan. The Revised Long

Term Plan (1998-99 to 2006-07) consists of Central Plan and Centrally Sponsored Schemes in various sectors, namely agriculture, horticulture, watershed development, afforestation, irrigation, health, drinking water, emergency feeding, welfare of SCs/STs and rural connectivity.

(b) In addition to the normal flow of funds under Central Plans and Centrally Sponsored Schemes, various steps have been taken to ensure a certain level of funding to these districts in 1998-99. These include doubling of the first instalment of funds under Employment Assurance Scheme and provision of additionality of Rs. 37 crore in the Annual Plan 1998-99 of Orissa for these districts. Further Rs. 7 crore have been provided for Emergency Feeding Programme and Rs. 2 crore for Mobile Health Units under Basic Minimum Services.

(c) and (d) The details of the additional Central Assistance made available under the Long Term Action Plan for KBK districts from 1995-96 to 1997-98 as communicated by the State Government of Orissa is given in the attached Statement.

Statement

Year	Scheme/Sector	Amount (Rs. lakh)
1995-96	(i) Agriculture	97.98
	(ii) Horticulture	115.80
	(iii) Animal Resource Development	211.39
	(iv) Mobile Health Units	410.00
	(v) Emergency Feeding (Out of P.M's Relief Fund)	400.00
1996-97		—
1997-98	(i) Mobile Health Unit (out of N.F.C.R.)	200.00
	(ii) Emergency Feeding (out of N.F.C.R.)	200.00
	(iii) Million Wells Scheme	414.00
Total:		2049.17